

RAJASTHAN HIGH COURT, JODHPUR

:: NOTIFICATION ::

No. : 09 /Misc./2023

Date: 01.06.2023

In partial modification of this office notification no. 08/Misc./2023 dt. 24.05.2023 it is notified that as Hon'ble Mr. Justice Chandra Kumar Songara is not available on 21.06.2023 therefore, in place of His Lordship Hon'ble Mr. Justice Vinod Kumar Bharwani is nominated as vacation Judge for dt. 21.06.2023 to sit at Rajasthan High Court Bench, Jaipur.

BY ORDER


(Yudhisthir Sharma)
REGISTRAR (ADMN.)

No. GEN/XII/04/2023/SC-1/1265

Date: 01.06.2023

Copy to the following for information & necessary action :-

1. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court
2. Private Secretary to all Hon'ble Judges, Rajasthan High Court, Jodhpur/ Jaipur Bench Jaipur.
3. Secretary General, Supreme Court of India, New Delhi
4. Registrar General, Rajasthan High Court.
5. Registrar General, All the High Courts.
6. Secretary, Department of Law & Justice, Government of India, New Delhi.
7. Chief Secretary, Government of Rajasthan, Jaipur
8. Principal Secretary, Government of Rajasthan, Law Department, Jaipur.
9. Secretary to the Government, Home Department, Jaipur.
10. Registrar (Admn.), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur
11. All Registrars/O.S.D. ,Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
12. Registrar, Rajasthan High Court, HQR Delhi, Bikaner House, Shahjhan Road, New Delhi – 110011.
13. Registrar (Classification), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur for uploading the same on the official website.
14. Registrar (Judl.), Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur with the direction to instruct the Stamp Reporters that during this period they shall ensure that the motion is accompanied with an application for urgency in civil matters for being entertained for the satisfaction of Hon'ble Vacation Judge.
15. All Joint Registrars/ Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
16. Chief Accounts Officer, Rajasthan High Court, Jodhpur.
17. All Assistant Registrars/Court Officers/Sr. Librarians, Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur.
18. All Administrative Officers (Judicial) /A.A.Os., Rajasthan High Court, Jodhpur/Jaipur Bench, Jaipur
19. Member Secretary/Dy. Secretary, Rajasthan State Legal Services Authority, Jaipur/ Jodhpur.
20. All District & Sessions Judges.
21. Presiding Officers, All Tribunals.
22. Director, Rajasthan State Judicial Academy, Jodhpur.

23. Superintendent, Government Press, Jaipur for publication in the next Rajasthan Rajpatra Edition
24. Chairman, All India Lawyers' Union, Rajasthan Unit-44, Subhash Marg, C-Scheme, Jaipur.
25. Director, Public Relations Officer, Rajasthan, Jaipur.
26. Advocate General/Addl. Advocate General, Jaipur/Jodhpur.
27. The Government Advocate, Rajasthan, Jaipur/Jodhpur.
28. Secretary, Bar Council of Rajasthan, Jodhpur.
29. President, Rajasthan High Court Advocate's Association, Jodhpur.
30. President, Rajasthan High Court Lawyer's Association, Jodhpur.
31. President, Rajasthan High Court Bar Association, Jaipur.
32. Official Liquidator, Attached to the Raj. High Court Bench, Jaipur, plot No G.6-7, Corporate Bhawan , Near 22 Godam flyover, Civil lines, Jaipur
Official Liquidator, Attached to the Raj. High Court ,Jodhpur-Plot No. 4 Goverdhan Tower, Maan Ji ka Hatha, Paota, Jodhpur
33. Registrar, Central Administrative Tribunal, Jodhpur
34. Editor, Indian Law Reports, Rajasthan Series, Rajasthan High Court , Jodhpur.
35. Editor, Rajasthan Patrika/Dainik Bhashkar/Dainik Navjyoti, Jodhpur


REGISTRAR (ADMN.)